2. पंजीयन तथा बीमे के प्रमाण-पत्र

3. टैक्स टोकन

4. एक चाबी का गुच्छा जिसमें तीन चाबियां थीं।

5. एक निपन-ट्रांजिस्टर, चमड़े के केस सहित

6. एक लिफाफा जिसमें 3 रु० 17 पैसे थे।

7. दो छड़ियां (गाड़ी के अन्दर से)

8. सामान रखने के स्थान से एक अतिरिक्त पहिया।

यह सामान रसीद लेने के बाद इसके मालिक को बाद में लौटा दिया गया था।

(ग) पुलिस मामले की छानबीन कर रही है।

Financial difficulties of Colleges in the Capital

9408. SHRI D. N. PATODIA :
SHRI YAMUNA PRASAD MANDAL :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that four Colleges in the capital are running into financial difficulties and are not able to run them as economically viable units;

(b) whether it is also a fact that all these colleges are getting adequate assistance from the University Grants Commission;

(c) whether any enquiry into the financial administration of two of these colleges has been made and if so, the result thereof; and

(d) the action taken in the matter ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir, it is a fact that four colleges in Delhi are facing financial difficulties.

(b) Yes, Sir, the grants due to them are being paid fully.

(c) Some irregularities, including unauthorised use of teachers' provident fund and students' fund have been reported by the Inspection Committee appointed by the Delhi University.

(d) The matter is under consideration of the University Grants Commission.

Central Intelligence Bureau in Tamil Nad

9409. SHRI G. KUCHELAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the copies of reports of Central Intelligence Bureau in Tamil Nad have not been given to the Chief Minister of Madras State :

(b) if so, whether it is not the practice to send copies of reports to the Chief Ministers ; and

(c) if so, why copies of such reports have not been sent ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). It is not the practice of Intelligence Bureau to send any report directly to the Chief Minister of a State. Close liaison is maintained at all levels and information on matters of interest to the States is furnished to the State C.I.D.

संसद-सदस्यों के क्वाटरों पर गुप्तचर विभाग के कर्मचारियों की तैनाती

9410. श्री हरदयाल देवगुण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने जासूसी करने के लिए प्रतिपक्षी दलों के संसद-सदस्यों के निवासों पर केन्द्रीय गुप्तचर विभाग के कर्मचारियों को तैनात कर रखा है;

(ख) क्या यह भी सच है कि केन्द्रीय गुप्तचर विभाग के कर्मचारी प्रतिपक्षी दलों के संसद-सदस्यों पर नजर रखते हैं;

(ग) यदि हां, तो इसके क्या कारण हैं; और

(घ) क्या इसे बन्द करने का सरकार का विचार है ?